

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.411 of 2019

IN THE MATTER OF:

U. Balakrishna Bhat

...Appellant

Versus

Uttar Pradesh Power Corporation Ltd. & Ors.

...Respondents

Present:

**For Appellant: Shri Sunil Fernandes, Shri Siddharth Sharma and
 Shri Darpan Sachdeva, Advocates**

**For Respondents: Shri Divyam Agarwal, Shri Akshat Jain and Shri
 Raghav Malhotra, Advocates (Respondents Nos.1 to 4)**

ORDER

22.07.2019 The Counsel appearing on behalf of Respondents 1 to 4 are allowed two weeks' time to file Affidavit in Reply. Rejoinder, if any, may be filed within 10 days thereafter.

Post the case for admission (after Notice) on 13th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk